Annexure 4

| Name of Corporate Debtor: M/s. Perfect Inf | | | Perfect Infraengineers Ltd. | | | | | | | | | | | |
|--|--|---|-----------------------------|---------------------------|-----------------|----------------|-----------------|-------------------|------------------|---------------|-----------|--------------|-----------------|--|
| Date of Co | ommencement of CIRP: | 15-07-2024 (Order received on 16.07.2024) | | | | | | | | | | | | |
| List of Creditors as on: | | 31-10-2024 | | | | | | | | | | | | |
| | List of unsecured financial creditors (Other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | | |
| | (Amount in ₹) | | | | | | | | | | | | | |
| SI. No. | Name of creditor | Details of | claim received | Details of claim admitted | | | | | Amount of | Amount of any | Amount of | Amount of | Remarks, if any | |
| | | Date of receipt | Amount claimed | Amount of claim | Nature of claim | Amount covered | Whether related | % of voting share | contingent claim | mutual dues, | claim not | claim under | | |
| | | | | admitted | | by guarantee | party? | in CoC | | that may be | admitted | verification | | |
| | | | | | | | | | | set-off | | | | |
| | | | | | | | | | | | | | | |
| 1 | | | | | | | | | | | | | | |
| 2 | | | | | | | | | | | | | | |
| 2 | I Total | l | 0 | 0 | | 0 | | 0 | 0 | 0 | 0 | 0 | | |